

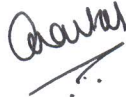

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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/81/2016
NAME OF THE PETITIONER(S) : R. PREETHA
NAME OF THE RESPONDENT(S) : M/S STYLUS POLYSTORES PRIVATE LIMITED &
3 OTHERS
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	ANANT MERTAHIA	Counsel for Petitioner	
2.	ABRAHAM MARKOS	COUNSEL FOR RESPONDENTS	

ORDER

Shri Anant Mertahia, counsel for petitioner present. Shri Abraham Markos, counsel for respondents present. Both the counsels prayed time for submitting their arguments. Time extended at their request. Put up on **17.02.2017 at 10.30**

A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)